

went off accidentally. The tension that followed the incident was exploited by anti-social elements who started pelting stones on the shops of non-Manipuris. One car belonging to a non-Manipuri was also set on fire. Curfew was imposed in Greater Imphal area 250 houses/huts belonging to non-Manipuris were set on fire by the miscreants. 15 trucks loaded with essential commodities were hijacked by miscreants. Two hijackers got accidentally drowned while running away on seeing police patrol. According to figures furnished by State Government, 18 vehicles were set on fire and 7 non-Manipuris received minor injuries.

Non-Manipuris residing in interior villages left their homes and sought shelter in relief camps at Imphal. Some even left the State. Manipur Police, Manipur Rifles, CRPF and Assam Rifles were deployed to bring situation under control. Army was also alerted. Peace Committee was formed under the Chairmanship of Chief Minister and the situation has been slowly returning to normal.

(d) No, Sir.

(e) Does not arise.

Attempt on Life of Prime Minister

428. SHRI ARJUN SETHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a man from Baroda made an unsuccessful attempt on the life of Prime Minister on the lawns of Parliament House on the 14th April, 1980; and

(b) if so, the details regarding the incident?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) On 14th April, 1980, Smt. Indira Gandhi Prime Minister of India attended a function on the eve of the birth anniversary of Dr. Ambedkar in the Parliament House

Estate. At about 9.45 A.M. when the Prime Minister was going back after the function towards her car, one person who was later identified as Shri Ram Bulchand Lalwani s/o Shri Bul Chand resident of Partap Bungalow, Warsha Road, Baroda, threw an object towards the Prime Minister, which did not hit her, but instead fell close to her on the ground, Shri Ram Bulchand Lalwani was immediately over-powered. The object was found to be a spring actuated knife with 10 c.m. blade. A case vide FIR No. 215 dated 14th April, 1980 u/s 307 IPC and Section 27/54/80 Arms Act was registered at Police Station, Parliament Street on the report of Shri Gopi Ram Gupta, Watch and Ward Officer, Parliament House and investigation taken up by the local police.

Representation regarding Nationalisation of Coir and Coir Products

429. SHRI E. BALANANDAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received representation from the workers for the nationalisation of coir and coir products export trade; and

(b) if so, what step is being taken on the same?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) Yes, Sir.

(b) The matter is being looked into, in consultation with Coir Board and State Governments concerned.

Law and Order Situation in New Delhi

430. SHRI E. BALANANDAN:

SHRI V. KISHORE CHANDRA S. DEO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether law and order situation